## <u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 923/2015

SECTION OF THE COMPANIES ACT: 391(2) & 394

## In the matter of:

M/s. ANM Fincap Pvt. Ltd. & ors.

..... Petitioner

**Order deliver on 12.07.2017** 

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)

None appeared

For the Regional Director:

Shri Manish Raj, Company Prosecutor

For official Liquidator

None Appeared

## **ORDER**

OL report has been filed on 4.5.2017. RD report has yet not been filed.

Representative of RD requested for two weeks time to file their report.

Representative of RD is directed to file report of RD before next date of hearing.

List the matter on 27.7.2017.

Shiv Ram Baırwa)
Registrar